

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP NO.900/2015**

**IN THE MATTER OF:**

Maharanie Trade Pvt. Ltd. & Ors.

... Applicant/petitioners

**Order under Section 391 & 394 of the Companies Act, 2016**

**Order delivered on 10.07.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioners : Shri Ashutosh Gupta, Suman Kumar,  
Advocate

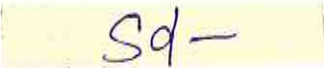
For the OL, Delhi : Ms. Chetana Kandpal, Company Prosecutor

For the RD(NR), Delhi : Shri Manish Raj, Company Prosecutor

**ORDER**

The office is directed to locate the Regional Director's report and place the same on record.

List the matter on 28<sup>th</sup> July, 2017.

  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

10.07.2017  
V. Sethi